

500 MWe units will also be designed as standardised unit. Use of standard design will enable timely manufacture of key components. More heavy water plants are planned to overcome constraints of this vital material. Involvement of the industry will be sought by way of a commitment of such a programme of construction of reactors and Heavy Water Plants. Accelerated exploratory work on uranium resources is also being taken up.

#### Overcrowding in Tihar Jail, New Delhi

335. SHRI N. E. HORO :  
SHRI NAWAL KISHORE  
SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some complaints have come to the notice of Government regarding overcrowding in the Tihar Jail, New Delhi.

(b) if so, the details in this regard;

(c) whether any team has been directed by Government to assess the situation in the Tihar Jail;

(d) if so, the details regarding its report alongwith its recommendations;

(e) whether it would be proper to keep the undertrials away from the convicts and similarly the juvenile offenders from the grown up criminals; and

(f) the steps proposed to be taken by Government to improve the conditions in Tihar Jail ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (f) Government are aware of the overcrowding in Tihar Jail and have been taking necessary remedial measures to improve the situation from time to time. The Jail has a sanctioned capacity of 1273 prisoners in the main Jail and 500 prisoners in its annexe known as camp Jail. Against this the number of actual inmates varies from 2000 to 2500. The Committee on Jail Reforms

appointed under the Chairmanship of Mr. Justice A. N. Mulla had been specially requested to make recommendations with regard to Tihar Jail. The Committee, *inter alia* suggested that the number of jails in Delhi may be increased appropriately on the basis of the norms suggested in the Model Prison Manual viz. a separate jail for 500 inmates so as to provide for an effective segregation and classification of prisoners in terms of sex, age, criminal record, length of sentence, security needs etc. The Committee further recommended that pending construction of new jails the population in the jail may be split into 3 groups viz. (a) undertrials (b) short-term convicts and adolescent offenders and (c) women prisoners and these groups should be housed separately. For immediate purpose the present structure of Tihar Jail be trifurcated, each one of the portions to function independently with separate staff. The Committee further recommended that long term prisoners may be transferred to neighbouring States.

In pursuance of the above recommendations the following steps have been taken. :-

(i) It is proposed to have two more District Jails in Delhi and land for one jail has since been acquired and construction of boundary wall started.

(ii) A proposal to provide for additional capacity of 300 persons in camp jail has also been approved and construction work has been started.

(iii) The trifurcation of Tihar Jail has also been approved and construction work is likely to be completed soon.

#### Self Employment Scheme for Educated Youth

336. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have introduced self employment scheme for educated youths; and

(b) the target of coverage set for the Sixth Plan in different States and Union Territories ?